

DIVISION BENCH  
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1927(KB)2019  
IA(I.B.C)/512(KB)2024,  
IA(I.B.C)/226(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK VS DAMANI INFRACON PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr.Rahul Auddy, Adv, ] For the IRP

Mr.Adiya Gooptu, Adv. ]

Mr.Patita Paban Bishwal, Adv. ] For the Suspended Board of Director

**ORDER**

1. Ld. Counsel for both the parties present.
2. **IA(I.B.C)/512(KB)2024**
  - (a) Notice was issued to Respondent Nos. 1 and 2.
  - (b) Mr. Patita Paban Bishwal, Adv. appearing for the Suspended Board of Directors seeks two weeks' time to file reply affidavit. Time is allowed.
  - (c) Post this IA thereafter on **15.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**